Declaration of Assets and Liabilities

Year 2023 - 2024

I, Rinki kumar son/daughter/wife of Mynshi Lal Ray aged. 31. years, belonging to Bikar Legislative Assembly service and presently working as Office Attemperate give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>
 (Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependent-2 Name | Dependant-3 Etc. Name |
|------------|--|-----------------------------|-------------------|---------------------|---------------------|--------------------------|
| (1) | Cash | | | | | |
| (11) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | B.V.S. | Nie | Nil | Nil | Nil |
| (iiI) | Bonds, Debentures and Shares In companies | xiil | Nil | Nil | Nil | Mil |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | LÍ.C. NE POLICY 25 SUR71828 | 1 per | Nil | Nix | Nil |
| (v) | (details of | 20.0 | 1130 | Nil | Nix | Nil |
| (vi) | Jewellery (give details of weight and value) | hold " | 1 NEW | Nol | Wil | Nil |
| (vii) | Other assets, such as values of claims / interests | MIL | Nie | Nil | Mil | Nil |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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<u>Details of Immovable assets</u> [Note: Properties in joint ownership indicating the extent of joint ownership will В.

| Sr. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependent-3 Etc. Name |
|-------|---|-------------|-------------------|---------------------|---------------------|--------------------------|
| (1) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | 21 Jeci" | wit | piil | Nil | Nix |
| (11) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | Wil | Nil | NIL | KIL | Nil |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | Nie | Nil | NIL | Nick | Nil |
| (iv) | Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market | Nix | Nix | kil | NiL | Nie |
| (v) | Others (such as interest in property) | Kil | Nix | Wid | Nic | NIL |

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-[Note : Please give separate details for each item)

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding a | |
|------------|---|---|----------------------|--|
| (a) | (i) Loans from Banks | Nil | 1 Nil | |
| | (ii) Loans from financial institutions | Nie | Nil | |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | Nil | Nie | |
| | (b) dues to departments dealing with supply of water | Nil | Nil | |
| | (c) dues to departments dealing with supply of electricity | Nil | Nil | |

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| | (d) dues to departments dealing with telephones | xil | Nice | |
|-----|--|----------------------------------|------|--|
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | Nil | Mil | |
| | (f) Other dues, if any | | | |
| (b) | (i) Income Tax including surcharge [Also Indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Assessment year P.A.N. FJCPKY | | |
| | (ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.] | Nie | Nil | |
| | (iii) Sales Tax (Only in case of proprietary business) | Mie | Nil | |
| | (iv) Property Tax | Wil | Nil | |

C. Personal Detail GPF/CPF/PRAN No. 110155368707 (M/F) Gender Date of Birth (DD/MM/YYYY) Class/Group (A/B/C) Cadre Bihar Legis Loutive Assembly (Full Name e.g. B.A.S. Bihar Administrative Service, B.S.S.- Bihar Secrétariat Service etc.) Home District Patna I hereby declare that the above details are true to the best of my knowledge and belief. Signature Dinki Kumen Name of Employee: Rinke Kuman' Designation: Office Attendant Department: Bihan legistative Assembly Place: Patug Date: 69/62/2024

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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